GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2566 TO BE ANSWERED ON 16TH DECEMBER. 2025

PM KISAN PORTAL

2566. SHRI Y S AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers receiving Rs. 6,000 PM Kisan instalments and the number of cases where delay was over 45 days in FY 2024–25;
- (b) the average grievance redressal time on the PM Kisan portal; and
- (c) the details of steps taken to integrate Aadhaar authentication to reduce exclusion errors?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Crore through 21 instalments since inception of the Scheme across the country.

Recently, the 21st instalment of PM-KISAN was released on 19th November, 2025, under which the benefits of the Scheme amounting to more than ₹ 18,691 crore were released to more than 9.34 Crore beneficiaries of the country.

Under the PM-KISAN Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the error-free data of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits.

- (b): To ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, a robust grievance redressal mechanism has been created on the PM-KISAN portal. In the current financial year, the average grievance redressal time for the grievances received on the PM-KISAN portal so far is 6 days.
- (c): To ensure that the benefits are provided only to the eligible beneficiaries under the PM-KISAN scheme, Aadhaar demographic authentication, Aadhaar based e-KYC and Aadhaar-linked bank accounts for benefit trasnfer have been made mandatory.
